

INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF A BENCH FOR 06-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1588/BANG/2025	2018-19	[A] ASHWINI	
2	ITA 1664/BANG/2025	2018-19	[A] ASHWINI	
3	ITA 1665/BANG/2025	2018-19	[A] ASHWINI	
4	ITA 1666/BANG/2025	2018-19	[A] ASHWINI	
5	ITA 1856/BANG/2025	2016-17	[A] HANGAL SURYANARAYANAPPA NAGENDRA MURTHY (EF)	
6	ITA 12/BANG/2026	2016-17	[A] ARUNODAY ANDANEPPA BELLAD	
7	ITA 13/BANG/2026	2016-17	[A] ARUNODAY ANDANEPPA BELLAD	
8	ITA 442/BANG/2026	2015-2016	[A] KEMPEGOWDA CREDIT CO-OPERATIVE SOCIETY LIMITED	
9	ITA 447/BANG/2026	2016-2017	[A] KEMPEGOWDA CREDIT CO-OPERATIVE SOCIETY LIMITED	
10	ITA 444/BANG/2026	2016-17	[A] CATTLEYA PROJECTS	
11	ITA 477/BANG/2026	2016-17	[A] CATTLEYA PROJECTS	
12	ITA 449/BANG/2026	2020-2021	[A] BABULAL CHETAN	
13	ITA 451/BANG/2026	2027-28	[A] AIP REDDY MAHAJANASANGHA	
14	ITA 454/BANG/2026	2022-23	[A] GEOKNO INDIA PRIVATE LIMITED	
15	ITA 469/BANG/2026	2013-14	[A] CHAMUNDI CONSTRUCTION AND INFRASTRUCTURE CO PVT LTD	
16	ITA 479/BANG/2026	2011-2012	[A] HIMMADIHALLI BACHANNA KRISHNA MURTHY	
17	ITA 480/BANG/2026	2017-18	[A] HERGA VYAVASAYA SAHAKARI	
18	ITA 481/BANG/2026	2018-19	[A] LIDO MALLS MANAGEMENT PRIVATE LIMITED	
19	ITA 482/BANG/2026	2019-20	[A] LIDO MALLS MANAGEMENT PRIVATE LIMITED	
20	ITA 483/BANG/2026	2020-21	[A] LIDO MALLS MANAGEMENT PRIVATE LIMITED	
21	ITA 484/BANG/2026	2021-22	[A] LIDO MALLS MANAGEMENT PRIVATE LIMITED	
22	ITA 489/BANG/2026	2015-16	[A] KALAPPA SHANTHAMMA	
23	ITA 494/BANG/2026	2020 - 2021	[A] AKSHAYA MERCHANTS FINANCE	


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30-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF A BENCH FOR 07-MAY-2026 (THURSDAY)

**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2455/BANG/2025	2016-17	[A] BHAGWANDAS GURU DAYAL SHARMA	
2	ITA 2456/BANG/2025	2018-19	[A] BHAGWANDAS GURU DAYAL SHARMA	
3	ITA 2667/BANG/2025	2013-14	[A] DHARMICHAND PRAMOD KUMAR	
4	ITA 492/BANG/2026	2018 - 2019	[A] AKSHAYA MERCHANTS FINANCE	
5	ITA 493/BANG/2026	2018 - 2019	[A] AKSHAYA MERCHANTS FINANCE	
6	ITA 496/BANG/2026	2018 - 2019	[A] DAVALASAHEB HUNASHIMARAD	
7	ITA 497/BANG/2026	2019 - 2020	[A] DAVALASAHEB HUNASHIMARAD	
8	ITA 498/BANG/2026	2016-17	[A] KADUR RAMANNA RAVI KUMAR	
9	ITA 515/BANG/2026	2017-2018	[A] GOVINDASWAMY SUMANGALA	
10	ITA 517/BANG/2026	2021-22	[A] A KISHORE RAO AND OTHERS	
11	ITA 518/BANG/2026	2017-18	[A] GR ENTERPRISES	
12	ITA 522/BANG/2026	2017-2018	[A] INTELLISTAY HOTELS PRIVATE LIMITED	
13	ITA 523/BANG/2026	2025-26	[A] GANAPAS INNOVATIVE GROUP	
14	ITA 524/BANG/2026	2016-17	[A] THE KARNATAKA STATE CO-OPERATIVE MARKETING FEDERATION LIMITED	
15	ITA 525/BANG/2026	2018-19	[A] THE KARNATAKA STATE CO-OPERATIVE MARKETING FEDERATION LIMITED	
16	ITA 526/BANG/2026	2019-20	[A] THE KARNATAKA STATE CO-OPERATIVE MARKETING FEDERATION LIMITED	
17	ITA 527/BANG/2026	2020-21	[A] THE KARNATAKA STATE CO-OPERATIVE MARKETING FEDERATION LIMITED	
18	ITA 528/BANG/2026	2021-22	[A] THE KARNATAKA STATE CO-OPERATIVE MARKETING FEDERATION LIMITED	
19	ITA 529/BANG/2026	2022-2023	[A] THE KARNATAKA STATE CO-OPERATIVE MARKETING FEDERATION LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF B BENCH FOR 06-MAY-2026 (WEDNESDAY)

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2036/BANG/2025	2008-09	[A] NAGARAJASHETTY BADRINATH	
2	ITA 2129/BANG/2025	2007-08	[A] NAGARAJASHETTY BADRINATH	
3	ITA 2130/BANG/2025	2009-10	[A] NAGARAJASHETTY BADRINATH	
4	ITA 2131/BANG/2025	2010-11	[A] NAGARAJASHETTY BADRINATH	
5	ITA 2132/BANG/2025	2011-12	[A] NAGARAJASHETTY BADRINATH	
6	ITA 2133/BANG/2025	2012-13	[A] NAGARAJASHETTY BADRINATH	
7	ITA 2134/BANG/2025	2013-14	[A] NAGARAJASHETTY BADRINATH	
8	ITA 2374/BANG/2025	2012-13	[A] SAGAR CEMENTS (R) LIMITED	
9	ITA 175/BANG/2026	2020-21	[A] TRUSTWAVE INFORMATION SECURITY AND COMPLIANCE INDIA PRIVATE LIMITED	
10	ITA 176/BANG/2026	2018-2019	[A] MOHAN RAJASHEKAR	
11	ITA 179/BANG/2026	2017-18	[A] SRI PANCHAMUKHI NUTRIENTS PRIVATE LIMITED	
12	ITA 181/BANG/2026	2022-23	[A] SOUBHAGYALAXMI VIVIDHODDESHA SOUHARDA SAHAKARA SANGHA NIYAMITHA KOPPALA	
13	ITA 182/BANG/2026	2014-15	[A] VASANT P MEHATA	
14	ITA 185/BANG/2026	2009-10	[A] SATVAYUR EXTRACTS LIMITED	
15	ITA 186/BANG/2026	2016-17	[A] SRI ADINATHA JAIN SWETAMBAR SANGH CHARITABLE TRUST	
16	ITA 188/BANG/2026	2015-16	[A] SHREE RENUKA HOTELS	
17	ITA 192/BANG/2026	2017-18	[A] RAFIYA ASHFAQ	
18	ITA 193/BANG/2026	2014-15	[A] SKF ENGINEERING & LUBRICATION INDIA PRIVATE LIMITED	
19	ITA 194/BANG/2026	2017-18	[A] YESHWANTHAPURA CREDIT CO OPERATIVE SOCIETY	
20	ITA 195/BANG/2026	2018-19	[A] YESHWANTHAPUR CREDIT CO OPERATIVE SOCIETY	
21	ITA 196/BANG/2026	2020-21	[A] YESHWANTHAPURA CREDIT CO OPERATIVE SOCIETY	


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

**CAUSE LIST OF B BENCH FOR 07-MAY-2026 (THURSDAY)
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 39/BANG/2026	2015-16	[A] YELLA VINOD KUMAR	
2	ITA 951/BANG/2026	2015-16	[A] YELLA VINOD KUMAR	
3	ITA 2366/BANG/2025	2018-19	[A] PASHUPALANA ELAKE NOUKARARA GRUHA NIRMANA SAHAKARA SANGA NIGAMA	
4	ITA 2390/BANG/2025	2016-17	[A] SMT. SUMITRA JAIN	
5	ITA 2391/BANG/2025	2017-18	[A] MUDIGERE DHAKYA NAIK GNANENDRAMURTHY	
6	ITA 199/BANG/2026	2018-19	[A] SHRI DWAARAKA FINANCIAL SERVICES PRIVATE LIMITED	
7	ITA 200/BANG/2026	2019-20	[A] SANJEEV SIVASANKARAN MENON	
8	ITA 201/BANG/2026	2017-18	[A] MUGUTHIHALLI SIDDEGOWDA RAJEGOWDA (EF)	
9	ITA 203/BANG/2026	2014-2015	[A] ZAKER HUSSAIN (EF)	
10	ITA 209/BANG/2026	2022-23	[A] SHRADHA SIPANI (EF)	
11	ITA 211/BANG/2026	2021-2022	[A] VEERABHADRAPPA ELLAPPA GADIGI (EF)	
12	ITA 213/BANG/2026	2017-18	[A] MICROCHIP TECHNOLOGY (INDIA) PRIVATE LIMITED (EF)	
13	ITA 216/BANG/2026	2012-13	[A] NXP INDIA PRIVATE LIMITED (EF)	
14	ITA 218/BANG/2026	2016-17	[A] MOHAMMED MUSTAFEEZUR RAHMAN	
15	ITA 220/BANG/2026	2017-18	[A] NIMMY HARIRAJ SHETTY (EF)	
16	ITA 221/BANG/2026	2015 - 16	[A] SANDEEP SURESH (EF)	
17	ITA 222/BANG/2026	2016-17	[A] MOHAMMED MUSTAFEEZUR RAHMAN (EF)	
18	ITA 229/BANG/2026	2013-2014	[A] MADHUSUDHANA REDDY PALLI	
19	ITA 233/BANG/2026	2015-16	[A] YASHASVI DEVELOPERS	
20	ITA 234/BANG/2026	2017-2018	[A] SHREE VIJAYA CO-OPERATIVE HOUSING SOCIETY LIMITED	
21	ITA 235/BANG/2026	2014-15	[A] SRI KENGAL CREDIT CO-OPERATIVE SOCIETY LIMITED	
22	ITA 236/BANG/2026	2015-2016	[A] SRI KENGAL CREDIT CO-OPERATIVE SOCIETY	

CAUSE LIST OF B BENCH FOR 07-MAY-2026 (THURSDAY)
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 237/BANG/2026	2017-18	[A] SRI KENGAL CREDIT CO-OPERATIVE SOCIETY	
24	ITA 238/BANG/2026	2018-19	[A] SRI KENGAL CREDIT CO-OPRATIVE SOCIETY	
25	ITA 331/BANG/2026	2020-21	[A] SRI KENGAL CREDIT CO-OPRATIVE SOCIETY LIMITED	


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[Signature] 30-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF C BENCH FOR 06-MAY-2026 (WEDNESDAY)

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(TP)A 18/BANG/2014	2009-10	[A] MPHASIS LIMITED (MAP)	
2	IT(TP)A 19/BANG/2014	2010-11	[A] MPHASIS LIMITED (MAP)	
3	IT(TP)A 20/BANG/2014	2011-12	[A] MPHASIS LIMITED (MAP)	
4	IT(TP)A 21/BANG/2014	2012-13	[A] MPHASIS LIMITED (MAP)	
5	IT(TP)A 612/BANG/2025	2015-16	[A] MPHASIS LIMITED	
6	IT(TP)A 1591/BANG/2024	2020-21	[A] CGI INFORMATION SYSTEMS AND MANAGEMENT CONSULTANTS PRIVATE LIMITED	
7	ITA 2239/BANG/2024	AY 2021-22	[A] EUROFINS GENOMICS INDIA PRIVATE LIMITED (EF)	
8	ITA 2552/BANG/2024	2021-22	[A] EUROFINS ANALYTICAL SERVICES INDIA PRIVATE LIMITED (EF)	
9	IT(TP)A 1281/BANG/2025	2014-15	[D] M/S VMWARE SOFTWARE INDIA PRIVATE LIMITED (EF)	
10	CO 19/BANG/2025	2014-15	[A] VMWARE SOFTWARE INDIA PRIVATE LIMITED	
11	ITA 2681/BANG/2025	2022-23	[A] NASDAQ CORPORATE SOLUTIONS (INDIA) PRIVATE LIMITED	
12	ITA 3052/BANG/2025	2021-22	[A] TOYOTA KIRLOSKAR MOTORS PVT. LTD.	
13	ITA 3060/BANG/2025	2022-23	[A] BLEND LABS INDIA PRIVATE LIMITED (EF)	
14	IT(TP)A 766/BANG/2026	AY 2022-23	[A] SCHNEIDER ELECTRIC IT BUSINESS INDIA PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF C BENCH FOR 07-MAY-2026 (THURSDAY)

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2320/BANG/2019	2015-16	[A] M/S. TOKAI RIKA MINDA INDIA PRIVATE LIMITED	
2	ITA 302/BANG/2021	2016-17	[A] TOKAI RIKA MINDA INDIA PRIVATE LIMITED	
3	IT(TP)A 865/BANG/2022	2018-19	[A] M/S. BOSTIK INDIA PVT LTD (ROCA)	
4	IT(IT)A 220/BANG/2023	2019-20	[A] M/S. INFORMATICA LLC (DIN)	
5	IT(TP)A 1833/BANG/2024	2020-21	[A] M/S. TRANE TECHNOLOGIES INDIA PRIVATE LIMITED	
6	ITA 1877/BANG/2024	2020-21	[A] ALORICA (INDIA) PRIVATE LIMITED (ROCA(EF))	
7	ITA 2489/BANG/2024	2021-22	[A] TRELLEBORG INDIA PRIVATE LIMITED (EF+PH(ROCA))	
8	IT(IT)A 431/BANG/2025	2022-23	[A] GENESYS CLOUD SERVICES B V (ROCA)	
9	IT(IT)A 667/BANG/2025	2022-23	[A] ARCADIS N V	
10	ITA 1999/BANG/2025	2020-21	[A] TOYOTA KIRLOSKAR MOTOR PVT LTD.	


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF SMC BENCH FOR 06-MAY-2026 (WEDNESDAY)

**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 60/BANG/2026	2007-08	[A] RAJAGOPAL UPADYAYA	
2	ITA 473/BANG/2026	2020-21	[A] TATTARUPARAMBIL MATHEW JOSEPH	
3	ITA 476/BANG/2026	2016-17	[A] SURYAVANSHI SRIKANT RAO PRAKASH SURIKANT RAO PRAKASH	


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF SMC BENCH FOR 07-MAY-2026 (THURSDAY)

**BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3033/BANG/2025	2022-23	[A] BADIGUDDE JAGANNATH CHOWTA (EF)	
2	ITA 3054/BANG/2025	2024-25	[A] SHEVGOOR NAMRATHA KAMATH	
3	ITA 3110/BANG/2025	210-17	[A] CHARIOT INTERNATIONAL PRIVATE LIMITED	
4	ITA 3122/BANG/2025	2018-19	[A] BANSHILAL	
5	ITA 3134/BANG/2025	2024-25	[A] BASTY KESHAVA SHENOY (EF)	
6	ITA 14/BANG/2026	2017-18	[A] HANUMANTHAPPA KRISHNAPPA	
7	ITA 61/BANG/2026	2011-12	[A] SHARAT KRISHNAPPA	
8	ITA 80/BANG/2026	2017-18	[A] DODDANARAYANAPPA NARAYANAMMA	
9	ITA 576/BANG/2026	2016-17	[A] MOHAMMED HANEEF MANSOOR	


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30-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF
PART HEARD MATTERS, CLARIFICATION MATTERS AND REFERRING THE
HEARING OR REFIXING THE CASE TO SPECIAL BENCH MATTER****FOR 05-MAY-2026 (TUESDAY)****BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

CLARIFICATION MATTERS AT 2.30 P.M – COURT ROOM 1									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	BMA	5	BANG	2024	2019-20	[A] SHRI. SATISH P. CHANDRA	C		

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

CLARIFICATION MATTERS AFTER 'C' BENCH PART HEARD - COURT ROOM 1									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1740	BANG	2025	2020-21	[A] INSTAKART SERVICES PRIVATE LIMITED	A		
2	ITA	1780	BANG	2025	2020-21	[D] INSTAKART SERVICES PVT LTD (EF)	A	EF	

FOR 06-MAY-2026 (WEDNESDAY)**BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI SOUNDARARAJAN K, JUDICIAL MEMBER**

REFERRING THE HEARING OR REFIXING THE CASE TO SPECIAL BENCH AT 2.30 P.M – COURT ROOM 1									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	373	BANG	2025	2013-14	[A] ASIAN FAB TEC LIMITED	A		
2	ITA	374	BANG	2025	2015-16	[A] ASIAN FAB TECH LIMITED	A		
3	ITA	375	BANG	2025	2016-17	[A] ASIAN FAB TEC LIMITED	A		

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FOR 06-MAY-2026 (WEDNESDAY)

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

CLARIFICATION MATTERS AT 2.30 P.M – COURT ROOM 2								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	IT(TP)A	2537	BANG	2024	2021-22	[A] MANYATA PROMOTERS PRIVATE LIMITED	C	

FOR 07-MAY-2026 (THURSDAY)

**BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI SOUNDARARAJAN K, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 P.M – COURT ROOM 1								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2031	BANG	2025	2018	[D] KARLE HOMES PVT LTD (EF)	A	EF
2	ITA	2034	BANG	2025	2022	[D] KARLE HOMES PVT LTD (EF)	A	EF

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI SOUNDARARAJAN K, JUDICIAL MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	397	BANG	2026	2017-18	[A] HASSAN CO OPERATIVE SOCIETY LIMITED	SMC	
2	ITA	2799	BANG	2025	2013-14	[A] SARVANA PRASAD	B	
3	ITA	2800	BANG	2025	2014-15	[A] SARVANA PRASAD	B	
4	ITA	2801	BANG	2025	2015-16	[A] SARVANA PRASAD	B	
5	ITA	2802	BANG	2025	2016-17	[A] SARVANA PRASAD	B	
6	ITA	2803	BANG	2025	2017-18	[A] SARVANA PRASAD	B	
7	ITA	2804	BANG	2025	2018-19	[A] SARVANA PRASAD	B	

ASSISTANT REGISTRAR
30-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, BANGALORE

**CAUSE LIST OF
PART HEARD MATTERS,**

FOR 11-MAY-2026 (MONDAY)

**BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI SOUNDARARAJAN K, JUDICIAL MEMBER**

PART HEARD MATTERS AT 10.30 A.M – COURT ROOM 1								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2666	BANG	2025	2019-20	[A] PRIEMARY AGRI CREDIT CO OPERATIVE BANK	B	

FOR 14-MAY-2026 (THURSDAY)

THE FOLLOWING PART HEARD MATTER IS ADJOURNED TO 26-MAY-2026

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	IT(TP)A	626	BANG	2026	2022-23	[A] SYMBOL TECHNOLOGIES INDIA PRIVATE LIMITED (REFLEXIS SYSTEMS INDIA PRIVATE LIMITED MERGED WITH IT)	C	


ASSISTANT REGISTRAR
 **30-Apr-2026**